

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cr. M.P. No. 1942 of 2015

With

Cr. M.P. No. 2899 of 2016

Md. Mashkooor Alam.....**Petitioner (In Cr. M.P. 1942/2015)**

Md. Shahid Alam @ Md. Masroor Alam

@ Shahid Alam @ Masroor Alam & Anr...**Petitioners (In Cr. M.P. 2899/2016)**

Versus

State of Jharkhand & Anr.....**Opp. Parties (in both cases)**

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Coram: **The Hon'ble Mr. Justice Ananda Sen**

**Through:-Video Conferencing**

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For the petitioner

: Mr. H.K.Shikarwar, Advocate.

For the State

: Mrs. Nehala Sharmin, A.P.P.

Mr. A.K.Toppo, A.P.P.

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8/09.07.2020 Counsel for the petitioners prays for some time.

Prayer is allowed.

List both these cases in usual course after the Court starts normal functioning, post COVID-19.

In the meantime, interim order dated 15.09.2016 & 11.10.2017, passed in respective cases, shall continue.

(Ananda Sen, J)